



GOVT. OF BIHAR

Ministry of Panchayats

Elects & Provisions

Form No. 10

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Submitted by the candidate along with Nomination Paper Before the Returning Officer

For election to..... (name of the House)

From Patna Constituency (Name of the Constituency)

I, Niraj Kumar son/daughter/wife of Jagjordan Pooled

Age 46 years, resident of Pathia Dist-Katihar (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by R.J.D. (name of the political party) I am contesting as an independent candidate.

(2) Details of PAN and status of filing of income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	DDEPK0077F	2013-2014	251000.00
2.	Spouse-	A.F	-	-
3.	Dependent 1	-	-	-
4.	Dependent 2	-	-	-
5.	Dependent 3	-	-	-

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NOT APPLICABLE
(b)	Name of the court, Case No. and Date of order taking cognizance :	NOT APPLICABLE
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NOT APPLICABLE

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NOT APPLICABLE
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NOT APPLICABLE

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Sl. No. 2277 Date 29/11/16



(c) Punishment imposed:

NOT APPLICABLE

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debtentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	58000=₹	65000=₹	—	—	—
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	8400=₹	1520=₹	—	—	—
(iii)	Details of investment in Bonds, Debtentures/shares and units in companies/Mutual Funds and others and the amount.	50000=₹	70000=₹	—	—	—
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	—	—	—
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	—	—	—
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	06.10.2019 BR39P8698 873024=₹	NIL	—	—	—
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	80,000=₹	110,000=₹	—	—	—

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(v) Any other assets such as value of Shares/Interest	NIL	NIL			
(ix) Gross Total value	NIL	NIL			

3. Details of immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	13070	25065	—	—	—
	Survey number(s)		25066	—	—	—
	Area (Total measurement in acres)	2 Acre	0.4836sqmi	—	—	—
	Whether inherited property (Yes or NO)	YES	NO	—	—	—
	Date of purchase in case of self acquired property	02/11/2006	26/12/2013	—	—	—
	Cost of Land (in case of purchase) at the time of purchase	46000=₹	553000=₹	—	—	—
Any investment on the land by way of development, construction etc.	NIL	NIL	—	—	—	
Approximate Current market value	88000=₹	628000=₹	—	—	—	
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)	NIL	NIL	—	—	—
	Survey number(s)			—	—	—
	Area (Total measurement in sq. ft.)	NIL	NIL	—	—	—
	Whether inherited property (Yes or NO)	NIL	NIL	—	—	—
	Date of purchase in case of self acquired property	NIL	NIL	—	—	—
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	—	—	—
Any investment on the land by way of development, construction etc.	NIL	NIL	—	—	—	
Approximate Current market value	NIL	NIL	—	—	—	
(iii)	<u>Commercial Buildings</u> (including apartments)					
	Location(s) Survey number(s)	NIL	NIL	—	—	—
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	—	—	—



	Whether inherited property (Yes or NO)	NIL	NIL	-	-	-
	Date of purchase in case of self acquired property	NIL	NIL	-	-	-
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	-	-	-
	Any Investment on the property by way of development, construction etc.	NIL	NIL	-	-	-
	Approximate Current market value	NIL	NIL	-	-	-
(iv)	Residential Buildings (including apartments.)					
	- Location(s)	NIL	NIL	-	-	-
	- Survey number(s)					
	Area (Total measurement in sq. ft.)	1200	NIL	-	-	-
	Built up Area (Total measurement in sq. ft.)	1200	NIL	-	-	-
	Whether inherited property (Yes or NO)	YES	NIL	-	-	-
	Date of purchase in case of self acquired property	NIL	NIL	-	-	-
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	-	-	-
	Any Investment on the land by way of development, construction etc.	NIL	NIL	-	-	-
	Approximate Current market value	NIL	NIL	-	-	-
(v)	Others (such as interest in property)	NIL	NIL	-	-	-
(vi)	Total of Current Market Value of (i) to (v) above	NIL	NIL	-	-	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Mahendras Finance Brajesh Auto mobils Pvt Ltd 5,00,000/-	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan.	NIL	NIL	NIL	NIL	NIL
		NIL	NIL	NIL	NIL	NIL



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	Any other liability	NIL	NIL	-	-	-
	Grand total of liabilities	NIL	NIL	-	-	-
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	NIL	NIL	-	-	-
	Dues to departments dealing with supply of water	NIL	NIL	-	-	-
	Dues to departments dealing with supply of electricity	NIL	NIL	-	-	-
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	-	-	-
	Income Tax Dues	NIL	NIL	-	-	-
	Wealth Tax Dues	NIL	NIL	-	-	-
	Service Tax Dues	NIL	NIL	-	-	-
	Municipal /Property Tax Dues	NIL	NIL	-	-	-
	Sales Tax Dues	NIL	NIL	-	-	-
	Any other dues	NIL	NIL	-	-	-
	Grand total of all Govt. dues	NIL	NIL	-	-	-

(7) Details of profession or occupation:

- a. Self..... *Counselling and Agriculture etc.*
 b. Spouse..... *Dairy and Agriculture etc.*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
 (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kumr. <i>Niraj Kumar</i>
2.	Full postal address	<i>AJ+Po-Pothia DIST-Katihar</i>
3.	Number and Name of the constituency and state	<i>68 Barahi, Katihar</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>RJD</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>NOT APPLICABLE</i>



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(c) Total number of Pending cases where the court (s) have taken cognizance		NOT APPLICABLE				
5. PAN of		Yes for which last	Total Income/Net Worth			
(a) Candidate - DDEPK0077F		Income Tax Return filed	251000/-			
(b) Spouse: A.F						
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	196400/-	246520/-	-	-	-
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	46000/-	553000/-	-	-	-
(ii)	Approximate Current Market Price of Asset (Total Value)	88000/-	628000/-	-	-	-
7. Liabilities						
(i)	Government dues (Total)	NIL	NIL			
(ii)	Loans from Bank, Financial Institutions and others (Total)	5,00,000/-	NIL	NIL	NIL	NIL
8. Highest educational qualification: B.A K.G. Jha College, Katihar B.N.M.U. M.A. Patna, Bihar (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....March.....2015.....



I identify the deponent's signature and the contents of this affidavit as true and correct to the best of my knowledge and belief.

(Signature)
 DEPONENT
 NIRAJ KUMAR